

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 1st July, 2020

No.HCM/R-6/2019-Estt.(II)/

In view of the ongoing COVID-19 pandemic, this is to inform to all the concerned that the Hon'ble Recruitment Committee has been pleased to conduct Interview/Viva Voce Manipur Judicial Service Grade - III Recruitment Examination, 2019 of the candidates whose Roll Numbers are as follows through Video Conferencing on the reason given against their Roll Numbers:

Roll No.	Reason	Date of Interview	Venue
00100	Presently staying at Jharkhand	3 rd July, 2020	Jharkhand High Court
00111	Presently undergoing Home Quarantine	3 rd July, 2020	under the Supervision of District & Sessions Judge, Churachandpur
00248	Presently staying at Delhi	3 rd July, 2020	Delhi High Court

Further, this is also informed that the candidates whose Roll Numbers are shown above should strictly follow the Guidelines of the concerned State in regard to COVID-19 pandemic.

Sd/-
(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Imphal, the 1st July, 2020

Endt. No.HCM/R-6/2019-Estt.(II)/ *9972-77*

Copy to:-

1. The Registrar (Judl.), High Court of Manipur
2. All Jt. Registrars, High Court of Manipur.
3. All Deputy Registrars, High Court of Manipur.
4. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur – *for kind information to His Lordship.*
5. The Private Secretary to Hon'ble Mr Justice L.S. Jamir, Judge, High Court of Manipur – *for kind information to His Lordship.*
6. The Private Secretary to Hon'ble Mr Justice Kh. Nobin Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*

Contd./

7. The Private Secretary to Hon'ble Mr Justice M.V. Muralidaran, Judge, High Court of Manipur
-- for kind information to His Lordship.
8. The Private Secretary to Hon'ble Mr Justice A. Bimol Singh, Judge, High Court of Manipur –
for kind information to His Lordship.
9. The Private Secretary to the Registrar General, High Court of Manipur.
- ✓ 10. The System Analyst, High Court of Manipur.
- He is requested to upload the same to the Official Website of this Registry
11. Persons Concerned
12. Concerned File /Guard File/Notice Board.

A. Gunstawan Shama

REGISTRAR GENERAL
HIGH COURT OF MANIPUR